

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 211
68(ND)14

IN THE MATTER OF:

Paramjit Singh Bawa

... **Applicant/Petitioner**

Versus

M/s. Bawa Promoters Pvt. Ltd.

... **Respondent**

Under Section: 397/398

Order delivered on 17.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Ankur S. Kulkarni Adv for Petitioner
Imran Moulaey for Respondents No. 2,3 & 9

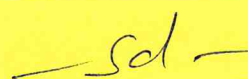
ORDER

Since the documents are not on record, the parties are directed to upload the documents on the DMS.

List the matter on 12th October 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)